

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 110 of 96

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman

Hon'ble Mr. M.S. Mukherjee, Administrative Member

BHARAT CH. PATRA

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Ms. B.Ray, counsel

Heard on : 22.7.97

Order on : 22.7.97

O R D E R

A.K.Chatterjee, VC

None appears for the applicant today. The order sheet reveals that none appeared for the applicant on several previous occasions. In such circumstance the application is dismissed for default. Ms. B.Ray, counsel appears for the respondents.

AMR
MEMBER (A)

AC/MS